

ITEM NO.1711

COURT NO.13

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(S). 865-867/2023

THE STATE OF UTTAR PRADESH HOME DEPARTMENT SECRETARY APPELLANT(S)

VERSUS

JHAGALLEY & ORS.

RESPONDENT(S)

Date : 07-03-2025 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R. MAHADEVAN
[IN CHAMBER]

For Appellant(s) : Mr. Shaurya Sahay, AOR (NP)
Mr. Aditya Kumar, Adv.(NP)
Ms. Ruchil Raj, Adv.(NP)

For Respondent(s) : Ms. Shashi Kiran, AOR(NP)

UPON perusing the papers the Court made the following
O R D E R

1. No representation.
2. List the matters after two weeks.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RAM SUBHAG SINGH)
ASSISTANT REGISTRAR